

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No.65/(MAH)/2017
CA No.

CORAM:

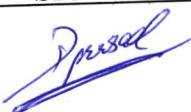
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: M/s. Marvell Mall Development Company Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Durgaprasad Rojan 1/b POS Legal	Advocate	

Common Order

CSA 62/230-232/NCLT/MB//MAH/2017

CSA 63/230-232/NCLT/MB//MAH/2017

CSA 64/230-232/NCLT/MB//MAH/2017

CSA 65/230-233/NCLT/MB//MAH/2017

At request of the Petitioner Counsel, list this matter for hearing on 30.3.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)